

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-CW-50 OF 2020**

Lyanne De Costa

... Petitioner

Vs

Village Panchayat, Chimbhel & Ors.

... Respondents

Shri R. Menezes with Ms. Geena Almeida, Advocate for the Petitioner.
Shri D. Pangam, Advocate General with Shri G. Shetye, Additional
Government Advocate for the Respondents No.2,3 & 4..

**Coram :- M.S. SONAK &
M.S. JAWALKAR, JJ.**

Date :- 16th JUNE, 2020

P.C. :

Issue notice to the respondents no.1,5 & 6, returnable in one week.

2. In addition to the usual mode of service, private service is permitted.

3. Liberty is granted to the petitioner to apply.

4. The learned Advocate General appears along with Shri G. Shetye for respondents no.2,3 & 4.

SMT. M.S. JAWALKAR, J.

M.S. SONAK, J.

NH